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Title: Presentation of 10th and 11th Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

**SHRI KRUPAL BALAJI TUMANE (RAMTEK):** I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2021-22):-

Tenth Report on Action taken by the Government on the recommendations contained in the third Report (Seventeenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject “Ways and Means to ensure reservation for Scheduled Castes and Scheduled Tribes in the light of Privatisation, outsourcing of work and contractual employment in Government Services, PSUs and Autonomous Bodies with special reference to Bharat Sanchar Nigam Limited (BSNL)”.

Eleventh Report on Action taken by the Government on the recommendations contained in the Eighteenth Report (Sixteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject “Reservation for and employment of Scheduled Castes and Scheduled Tribes in Food Corporation of India (FCI)”.

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